# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## OA No. 396 of 1997

Thursday, this the 27th day of March, 1997

## CORAM

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HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

 C.A. Cheriyan, S/o C.M. Abraham, Selection Grade Clerk, Canteen Stores Department, Kochi residing at Chempakathinal House, Naranganam, Kozhencherry.

. Applicant

By Advocate Mr. MR Rajendran Nair

#### Versus

- 1. The General Manager,
   Canteen Stores Department,
   'Adelphi', 119 M.K.Road, Bombay.
- 2. The Manager, Canteen Stores Department, Gandhi Nagar, Cochin.

Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC (represented)

The application having been heard on 27-3-1997, the Tribunal on the same day delivered the following:

# ORDER

## HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Counsel on both sides submit that the reliefs prayed for by the applicant have been granted by the respondents and that the application has become infructuous. We record the submission and dismiss the application as infructuous. No costs.

Dated the 27th of March, 1997

AM SIVADAS
JUDICIAL MEMBER

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

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